

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 111 OF 2022(WZ)

Elementa Phase-I Co-operative Housing Society ... Applicant

Versus

The Ministry of Environment, Forest & Climate Change & Ors... Respondents.

Submission of the Report by Maharashtra Pollution Control Board: -

Applicant Elementa Phase-I Co-operative Housing Society has filed application against Ministry of Environment, Forest & Climate Change & Ors. This application is filed with the prayer that, Respondent No.6 M/s. Tata projects Ltd., / Project proponent be prohibited from carrying out the construction work of Metro at night hours to prevent noise and air pollution during the construction work of the Metro.

Hon'ble National Green Tribunal (WZ) has disposed of the said Original Application no. 111/2022 on 27/03/2023 and directed Respondent No.6-Project Proponent-M/s Tata Projects Ltd., to implement the measures suggested by the Respondent No.3-Maharashtra Pollution Control Board within two months positively and thereafter the said Respondent No.3-Maharashtra Pollution Control Board shall conduct an audit within one month with respect to noise and air pollution and thereafter conduct the inspection for the purpose of compliance to be submitted to the Registry of the Tribunal.

Accordingly, the said Respondent No.6 / Project Proponent- M/s Tata Projects Ltd., has submitted the compliance report against the measures suggested vide letter dated 02/06/2023. Copy of the said compliance report is attached herewith and marked as an **Annexure-I**.

With the said direction on 27/03/2023 from Hon'ble National Green Tribunal (WZ), after submission of compliance report by Respondent PP on 02/06/2023, MPCB Officials has carried out inspection on 05/07/2023 and 11/08/2023 for verification of compliances of measures taken by the said Respondent No.6-Project Proponent-M/s Tata Projects Ltd., and the point wise compliance are as below,

- 1) Project Proponent has provided three no. of anti-smog guns to reduce dust emissions and also manual water sprinkling system within premises.
- 2) Sensor based automatic operating tyre washing system is provided to remove dirt on the wheels of transport vehicles.
- 3) Flood light position are lowered and angle of the light changed away from society and towards lower side.
- 4) During visit, it was observed that, Project Proponent has shifted 10 no. of casting segments on adjacent open plot of Yashada, which is on opposite side of existing casting yard and away from Elementa society.
- 5) Two no. of boom placers are provided for concreting purpose to avoid vehicle transportation at casting area.
- 6) Road cleaning and wetting activity is carried out on regular basis and dedicated manpower is provided to monitor the same.

- 7) Two no. of RMC plants are working within premises are provided with two no. of dust collectors, top of Silos are covered by green net, conveyor belts are covered, Cement & GGBS as raw material loading is carried out in closed system, concrete roads are provided within premises, tin sheet covered shed is provided at mixing section and at aggregates storage area with water sprinkling system.
- 8) Project Proponent has informed that the major noise generating activities have stopped during nighttime, only minor preparatory works are ongoing during nighttime.
- 9) Project Proponent has provided three no. of L- type noise barrier sheet having size 3.45 mt X 2.3 mt having height 4.0 mt. are placed at segment grinding section, where surface grinding activity is carried out manually by using grinding tools.

Copies of the said visit reports dated 05/07/2023 and 11/08/2023 are attached herewith and marked as an **Annexure-II and Annexure-III respectively.**

MPCB has carried out Noise Level Monitoring & Ambient Air Quality Monitoring on 11/08/2023 and 12/08/2023 during daytime and nighttime when Project is in operation. The Noise Level Monitoring and Ambient Air Quality monitoring is carried out at the same locations as per the previous report dated 23/03/2023 monitoring was done.

1) Continuous Noise Level Monitoring Report During Day time :-

Sr. No.	Location	Date	Time Duration	Noise Limits in dB (A) Leq daytime for residential area	Noise reading in dB (A) Leq
1)	M/s. Elementa (Phase-I) Co-operative Housing Society at Refuse area of D-1 building	11/08/2023	10.10 am to 10.00 pm	55	63.7
2)	M/s. Elementa (Phase-I) Co-operative Housing Society at Refuse area of C-1 building	11/08/2023	10.30 am to 10.00 pm	55	63.6
3)	Premises of M/s. TATA Project Ltd.,	11/08/2023	10.45 am to 10.00 pm	55	61.7

Continuous Noise Level Monitoring Report During Night time - :

Sr. No.	Location	Date	Starting Time	Noise Limits in dB (A) Leq Nighttime for residential area	Noise reading in dB (A) Leq
1)	M/s. Elementa (Phase-I) Co-operative Housing Society at Refuse area of D-1 building	11/08/2023 & 12/08/2023	10.00 pm to 06.00 am	45	49
2)	M/s. Elementa (Phase-I) Co-operative Housing Society at Refuse area of C-1 building	11/08/2023 & 12/08/2023	10.00 pm to 06.00 am	45	49.4
3)	Premises of M/s. TATA Project Ltd.,	11/08/2023 & 12/08/2023	10.00 pm to 06.00 am	45	51.8

Comparison of noise level monitoring before and after compliances by the project proponent is as below,

Sr. No.	Location	Date	Noise Limits in dB (A) Leq daytime for residential area	Noise reading in dB (A) Leq
Noise level monitoring during day time when project is in operation				
1)	M/s. Elementa (Phase-I) Co-operative Housing Society at Refuse area of D-1 building	28/02/2023	55	61.7
		11/08/2023	55	63.7
2)	M/s. Elementa (Phase-I) Co-operative Housing Society at Refuse area of C-1 building	28/02/2023	55	59.9
		11/08/2023	55	63.6
3)	Premises of M/s. TATA Project Ltd.,	28/02/2023	55	65.48
		11/08/2023	55	61.7

Sr. No.	Location	Date	Noise Limits in dB (A) Leq Nighttime for residential area	Noise reading in dB (A) Leq
Noise level monitoring during night time when project is in operation				
1)	M/s. Elementa (Phase-I) Co-operative Housing Society at Refuse area of D-1 building	14/03/2023	45	55.83
		11/08/2023	45	49

2)	M/s. Elementa (Phase-I) Co-operative Housing Society at Refuse area of C-1 building	14/03/2023	45	56.2
		11/08/2023	45	49.4
3)	Premises of M/s. TATA Project Ltd.,	14/03/2023	45	61.54
		11/08/2023	45	51.8

As per the Noise Pollution (Regulation and Control) Rules, 2000 sub clause (1) of Rule 3 and sub clause (1) of Rule 4 the ambient air quality standards in respect of noise are as below:-

SCHEDULE

Sr. No.	Category of the area	Limits in daytime dB(A) Leq	Limits in Night time dB(A) Leq
1	Industrial	75	70
2	Commercial	65	55
3	Residential	55	45
4	Silence zone	50	40

From the Noise monitoring reports dated 11/08/2023 & 12/08/2023, it is observed that the noise level at applicant premises was found exceeding the limits prescribe in the above Schedule as per sub clause (1) of Rule 3 and sub clause (1) of Rule 4 of the Noise Pollution (Regulation and Control) Rules, 2000 for residential area at day time (06.00 a.m. to 10.00 p.m.) the limit is – 55 dB(A) Leq and at night time (10.00 p.m. to 6.00 a.m.) the limit is - 45 dB(A) Leq.

However, sub clause (1) of Rule 7 of The Noise Pollution (Regulation and Control) Rules, 2000 provides that “A person may, if the noise level exceeds the ambient noise standards by 10 dB(A) or more given in the corresponding columns against any area/zone or, if there is a violation of any provision of these rules regarding restrictions imposed during night time, make a complaint to the authority”

Hence, noise level at applicant premises is not exceeding the ambient noise standard by 10 dB(A) in day time and in night time as per sub clause (1) of Rule 7. After taking necessary measures by Project Proponent, noise level in night time is observed reduced than the noise level during previous monitoring dated 14/03/2023.

Analysis Results of ambient Air Quality Monitoring: -

Sr. No.	Location	Date & starting time	Parameter		
			PM10	SO2	NOx
			Limits as per National Ambient Air Quality Standards (2009)		
			100 µg/m ³	80 µg/m ³	80 µg/m ³
During Project is in operation					
1)	M/s. Elemanta Society at Parking slab	11/08/2023 & 12/08/2023 (24 Hrs)	241	17.66	55.33
2)	M/s. TATA Projects Ltd., near casting Bay 3	11/08/2023 & 12/08/2023 (24 Hrs)	266	18.0	46.0

From the above results of Ambient Air Quality Monitoring, it is observed that, the parameter PM10 (Particulate Matter) is found on higher side than the

concentration as per National Ambient Air Quality Standards 2009 and the parameter So₂ and No_x are found within limit.

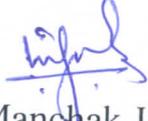
Comparison of Ambient Air Quality Monitoring reports as below,

Sr. No.	Location	Date & starting time	Parameter		
			PM10	SO ₂	NO _x
			Limits as per National Ambient Air Quality Standards (2009)		
			100 µg/m ³	80 µg/m ³	80 µg/m ³
During Project is in operation					
1)	M/s. Elemanta Society at Parking slab	28/02/2023 & 01/03/2023 (24 Hrs)	356	7.0	24.66
		11/08/2023 & 12/08/2023 (24 Hrs)	241	17.66	55.33
2)	M/s. TATA Projects Ltd., near casting Bay 3	28/02/2023 & 01/03/2023 (24 Hrs)	858.33	6.8	23.66
		11/08/2023 & 12/08/2023 (24 Hrs)	266	18.0	46.0

After compliance measures taken by Project Proponent, comparing to the earlier monitoring reports of Ambient Air Quality Monitoring dated 28/02/2023 & 01/03/2023 and after compliance monitoring dated 11/08/2023 & 12/08/2023, concentration of particulate matter is considerably reduced at applicant premises and within project premises.

In continuation to earlier reply, project proponent has submitted Project proponent has submitted additional information vide letter dated 25.09.2023, as PMRDA has recommended to Yashada to allot an additional land of 3.02 Ha, which will be used for stacking and dispatch of segments. Also Project proponent has mentioned that, out of total scope of precast elements required for the Metro & Flyover works, contractor has already completed 55% of pre-cast works so far. Casting of station building & flyover segments amounting to about 20% of the total scope has been outsourced to M/s. Precast India Infrastructures Private limited, M/s. Siddhivinayak Precast Pipes Private Limited and M/s. Unique UHPC Infra LLP, vide purchase orders dated 14/11/2022, 21/03/2023 and 21/03/2023. A copy of the letter dated 25/09/2023 is attached herewith and marked as an **Annexure IV**.

Place- Pune
Date- 18/10/2023


(Manohar Jadhav)
Sub Regional Officer,
MPC Board, Pimpri Chinchwad



[230602-FB-010A]

Ref: PML3-TPL-OTH-Z-LET-0664
Date: 02.06.2023

To,
Maharashtra Pollution Control Board,
Regional Office-Pune,
Jog Centre, 3rd Floor, Wakdewadi,
Old Pune Mumbai Road, Pune 411 003

S.M.P.C.
from up
2/6/2023

Project: Pune Metro Line 3 - Megapolis Circle (Hinjewadi) to Civil Court (Shivaji Nagar): Design and Execution of Civil Structural works, including associated Architectural finishes, MEP works, and Track works for elevated Viaduct, Station and Depot on EPC basis of Pune Metro Line-3 Project.

Subject: Implementation of MPCB suggestions and providing CTE, CTO for Casting Yard

Reference:

1. NGT order no. I.A. NO.45 OF 2023 (WZ) IN O.A. NO.111 OF 2022 (WZ) dated 27th March 2023

Dear Sir,

With reference to the Hon'ble National Green Tribunal Western Zone bench order (Ref 1), we have hereby complied the suggestions of Maharashtra Pollution Control Board (MPCB) which are appended below:

S. No.	MPCB suggestions	Compliance
1	As residential area is located near casting yard and RMC, PP shall provide Fogger system along the internal road to suppress the dust emission generated from vehicle movement.	Anti-smog guns (3 Nos.) to reduce dust flying suppression are already in place. We have also installed the pipelines adjacent to roads and barricades for sprinkling the water on the roads to suppress the dust.
2	Tyre washing system for Multi-axle vehicle shall be provided to avoid dust emission.	Tyre washing system has been developed to remove the dirt on the wheels.
3	Location of the flood lights in casting yard shall be shifted at boundary of the Elementa phase 1 cooperative housing society flats.	Flood lights position has been lowered and angle of the light also changed to light only on yard.
4	If Possible, casting yard shall be shifted away from boundary wall to the open space available near project being noise creating activity to create the buffer zone between industrial activity and residential area.	Shifting of Casting yard at this crucial stage of Project is not possible. However additional casting yards has been identified and works allocated to them to minimise the quantum of works & hence the noise. Also additional space has been taken in rent to shift some of the precast elements away from society boundary. So that loading/transportation at night can be done without affecting society residents up to some extent.

TATA PROJECTS LIMITED

One Boulevard 2nd 3rd 4th Floor Lake Boulevard Street Powai Mumbai 400 076

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Mrs. Suresh
Pl. verify the
compliance &
put up.
(S)
2/6/23

5	PP shall provide concrete pneumatic pumps with pipelines or boom placer for transfer of RMC to casting area to avoid truck movement.	Boom Placer is hired for concreting purpose.
6	Regular cleaning and wetting shall be carried out with regular intervals.	Road cleaning by washing through tankers is carrying out in regular intervals. Dedicated team is monitoring the works.
7	Raw material charging in the silos shall be carried out with due care to avoid dust emission.	Dust collectors has been provided with silos placed at batching plant premises which shall prevent dust flying to the atmosphere.
8	PP shall not operate the activity of segment casting, RMC and related heavy vehicle movement during night time.	The major noise generating activities have stopped during night time, only minor preparatory works are ongoing during night time.
9	Sound barrier walls to be installed at sound generating activity.	Sound barriers installed at site and existing barricade height is also increased for maximum attenuation.

The MPCB suggestions have been implemented at site and we are in process for continuous monitoring of that.

You are requested to kindly acknowledge the compliances done at site and release the CTE and CTO of Casting Yard which is pending since long.

Hope you will find it in line with your requirement.

Thanking You,
For *Tata Projects Limited*,

Kaath

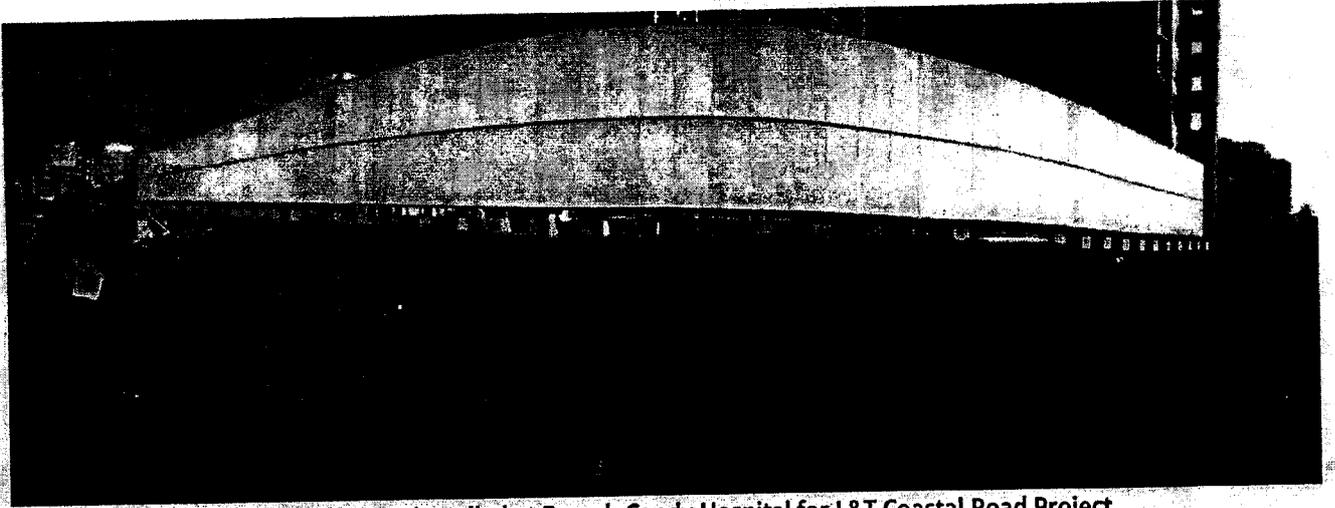


Kuldeep Rathi
Project Director – Contractor's Representative
Pune Metro Line 03 | TATA Projects Limited

Acoustic Noise Cutters Proposal for Casting Yard.

As per your requirement for Acoustic Noise Cutters, we can suggest the following product:

NOISE CUTTERS



Noise Cutters installed at Breach Candy Hospital for L&T Coastal Road Project

Antimo Noise Cutter Panel are high quality products produced with profiled Pre-Painted galvanized steel sheet and combined with acoustic core material as the insulation material. With a wide range of colors cut-to length in our factory and supplied ready to install, our modern range of barricading products are highly economical, weather-independent and modular.

Material of Construction for Noise Cutters.

1. Acoustic Noise Cutters fabricated from 0.5mm micro ribbing PPGI sheets on both sides.
2. Barriers come in customized sizes, with a maximum size of 6m x 1.2 m x 100 mm per barrier.
3. Both sides will have micro ribbing, which adds strength and aesthetics to the panel.
4. Min. coating of 4mic epoxy primer & 25-mic polyester top coat on finish surface in RAL 9002 colour.
5. Insulation of Rockwool insulation of density 100 kg/m³ and confirm to IS 8183.
6. Insulation will be impermeable to water n panels are designed in a way not have any water opening
7. Self-drilling screws will hold the panels to the structure.
8. Barriers have tongue & groove edges to slot together easily.
9. Noise reduction of 10-15 dB at distance of 1m from the barrier in free field conditions.
10. Panel Weight - 22 kg/sqmt.

MOC of Structure used to erect Noise Cutters.

1. ISMC 100 / SHS 100 post - 5 Nos(12kg/rm).
2. Purlin of SHS 40x40x2.6mm to be welded horizontally to post at c/c 3m (3kg/rm)
3. Fabricated C-channel 30x105x30 running horizontally at the bottom. (1.2 kg/rm)
4. Base Plate of 300x300x14 mm (9.89 kg/pc) to be used in case of anchoring.
5. All vertical posts to be embedded within cement concrete foundation or anchored w/base plate.
6. The structure design should be approved by a Structural Engineer (Buyer's Scope)

T: 09819607940 / 9833140354; E: enquiry@antimo.in; sales@antimo.in; W: www.antimo.in
Add: C/220, Shreyas Indl Est, Jay Coach, Goregaon-East, Mumbai-63.



To
Tata Projects Ltd.
Pune Metro Line-03.
Pune.

Ref: 803-232/23.
Date: 8th Mar '23.

Dear Sir,

Sub : Noise Barrier Quotation for Casting Yard, Pune Metro Line-03.
Ref : Site visit on 18-02-23.

Ref to above pleased to offer our proposal along with technical details of our product. Further, this quotation is based on approximate calculations; this might change after we take final measurements.

The product suggested is called **NOISE CUTTERS**, which are suitable for construction sites where **ground level or below ground level** works are ongoing. We suggest installing the Noise Cutters parallel to the Gantry Rail where the casting works are being done, additionally Noise Barrier Blankets are to be attached to the Casting frame to help further reduce the noise level.

Noise Cutter Advantage:

1. They replace GI barricading completely while also reducing noise emission from the site.
2. You can place any advertising material directly onto the barriers, either by pasting or screwing them.
3. They do not leave any gaps and hence act as dust barriers as well.
4. They are easy to assemble and can be reused for other sites with minimal effort.
5. They are easy to cut and hence we can provide Access Doors within the barriers.

Further we suggest **Noise Barrier Blankets** which are waterproof, flexible barriers, attached to a lightweight structure which can be easily moved by 1-2 people. Further these blankets can be reused easily in multiple configurations.

The blankets can be attached to the Casting Frame and can be placed close to the source of noise to give better noise protection to surrounding buildings/high rises etc.

After going through the same, kindly let us know your thoughts on the matter and we shall be happy to clarify as well as modify our product according to your needs.

Thanking you
For Antimo Engineers.

Sahil Shah.
M: 9819607940 / 9833140354

Work Order	SBU - METROS & TUNNELS/PUNE METRO LINE 3/660005/7228	21-MAR-2023
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SIDDHIVINAYAK PRECAST PIPES PRIVATE LIMITED		
Ground,1, Arihant Heights, plot No 76, Sector No 25 Pradhikaran, Nigdi Pune Maharashtra 411044 India		
Vanvari, Sandeep sales@siddhivinayakprecast.com 9765013888 AAKCS1079E		Vanvari, Sandeep sales@siddhivinayakprecast.com 9765013888 MH26B0012946
27AAKCS1079E1Z9		27AAACT4119L1Z8

Ms. Karli Priyanka karlip@tataprojects.com		
Annexure 1	Schedule of Quantity, Item and Price	10 Pages Integrated Part of this document
Annexure 2	Specific Conditions of Contract (SCC)	
Annexure 3	Payment Terms	
Annexure 4	Shipment Instructions	
Annexure 5	Schedule of Rates	1 Page(s)
Annexure 6	Scope Matrix	3 Page(s)
Annexure 7	General Conditions of Contract for Services - C4-HV-R3 dt. 06.06.2019	49 Page(s)
Annexure 8	General Conditions of Contract - HSE Rev.1 dt 02.03.2020 with all Annexures	41 Page(s)
Annexure 9	(PMSBY & PMJBY Policy)	2 Page(s)
Annexure 10	Ageing Limits for Equipments	2 Page(s)
Annexure 11	EHS - ITEMWISE PENALTY LIST	6 Page(s)
Annexure 12	CPBG Format	3 Page(s)
Annexure 13	Mix Design	1 Page(s)

Dear Sir/Madam,

Subject: WORK ORDER FOR CASTING OF SEGMENTS - PUNE METRO LINE 3.

Reference:

1. Your final offer mail dated 03rd March, 2023.

With reference to the above, we are pleased to issue this Order for the subject requirement as per the documents enclosed herewith as Annexures and the terms and conditions as detailed below. The technical specification sent along with the RFQ, Subsequent clarifications, MOMs (if any) and all other terms and conditions (except otherwise specifically agreed to in writing) as specified here under and to be read along with attached annexures shall form an integral part of this Order



Kaali

TATA PROJECTS LIMITED

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Registered Office Mithoraj Towers -1 1-7-80 to 87 Prenderghast Road Secunderabad 500 003 Telangana India
Tel + 91 40 6625 8801 Fax + 91 40 6617 2535 e-mail td@tataprojects.com www.tataprojects.com CIN U45203TG1979PLC2657431

Work Order	SBU - Metros & Tunnels/ PUNE METRO LINE 3/660005/6241	09-JAN-2023	1	21-MAR-2023
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PRECAST INDIA INFRASTRUCTURES PRIVATE LIMITED	
Gat No 83 and 84 Wagholi rahu Road Siraswadi Pune Maharashtra 412207 India	
Mr. Ajit Bhat ajitbhat@precastindia.co.in 9822013316 AAFCP2784C	Bhate, Ajit ajitbhat@precastindia.co.in 9822013316 UDYAM-MH-26-0011513
27AAFCP2784C1ZF	27AAACT4119L1Z8

Ms. Karli Priyanka karlip@tataprojects.com		
Annexure 1	Schedule of Quantity, Item and Price	8 Pages Integrated Part of this document
Annexure 2	Contract Specific Terms and Conditions	
Annexure 3	Payment Terms	
Annexure 4	Shipment Instructions	
Annexure 5	Bill of Quantities	1 Page(s)
Annexure 6	Scope Matrix	1 Page(s)
Annexure 7	Drawings	2 Page(s)
Annexure 8	GCC -Services	49 Page(s)
Annexure 9	GCC- HSE	41 Page(s)
Annexure 10	PMSBY & PMJBY Policy	4 Page(s)
Annexure 11	Ageing Limits of Equipments	2 Page(s)
Annexure 12	EHS Item penalty list	6 Page(s)
Annexure 13	Contract Performance Bank Guarantee	3 Page(s)
Annexure 14	Advance Bank Guarantee	3 Page(s)

Dear Sir/Madam,

Subject: AMENDMENT OF WORK ORDER 6241 DATED 09-JAN-2023 FOR SUPPLY OF TRACK LEVEL I GIDERS - PUNE METRO

Reference:

This Amendment is with respect to the work order SBU - METROS & TUNNELS/PUNE METRO LINE3/660005/6241 dated 09th Jan, 2023.

With reference to the above, we are pleased to issue this Order for the subject requirement as per the documents enclosed herewith as Annexures and the terms and conditions as detailed below. The technical specification sent along with the RFQ, Subsequent clarifications, MOMs(if any) and all other terms and conditions (except otherwise specifically agreed to in writing) as specified here under and to be read along with attached annexures shall form an integral part of this Order

Internal Reference Number: MT-10189911-1 / 6241-1 / 122386

Page 1 of 8

TATA PROJECTS LIMITED

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E-mail tatamumbai@tataprojects.com www.tataprojects.com

Registered Office: Mittal Towers - 11-7-80 to 87 Prasadnagar Road Secunderabad 500 003 Telangana India
 Tel + 91 40 8823 8801 Fax + 91 40 8617 2555 e-mail tata@tataprojects.com www.tataprojects.com CIN U45203TG1979PLC057431

Work Order	SBU - METROS & TUNNELS/PUNE METRO LINE 3/660005/5617	14-NOV-2022
UNIQUE UHPC INFRA LLP.,		
Sr No 85-5-1, 83-2A-1,83-2B-1-1,85-5, Village - Kiwale Tal - Haveli Pune Maharashtra 412101 India		
Nimbalkar, Mr. Satyajit sjn@lssplindia.com 9112288386 AEAFS4473B		Nimbalkar, Mr. Satyajit sjn@lssplindia.com 9112288386 UDYAM-MH-26-0325061
27AEAFS4473B1Z7		27AAACT4119L1Z8
Ms. Gangishetty Shiva Durga Chandrika ganglshettyc@tataprojects.com		
Annexure 1	Schedule of Quantity, Item and Price	11 Pages Integrated Part of this document
Annexure 2	Specific Conditions of Contract (SCC)	
Annexure 3	Payment Terms	
Annexure 4	Shipment Instructions	
Annexure 5	GCC Services	49 Page(s)
Annexure 6	GCC Safety	41 Page(s)
Annexure 7	Scope Matrix and Schedule	2 Page(s)
Dear Sir/Madam,		
Subject: WORK ORDER FOR PRECAST ELEMENT CASTING PUNE-METRO LINE 03.		
Reference: Final offer dated: 13-09-2022 and subsequent discussions with TPL.		
With reference to the above, we are pleased to issue this Order for the subject requirement as per the documents enclosed herewith as Annexures and the terms and conditions as detailed below. The technical specification sent along with the RFQ, Subsequent clarifications, MOMs(if any) and all other terms and conditions (except otherwise specifically agreed to in writing) as specified here under and to be read along with attached annexures shall form an integral part of this Order		

MAHARASHTRA POLLUTION CONTROL BOARD SUB-REGIONAL OFFICE – Pimpri Chinchwad



Ph. 020-25811694
Fax. 020-25811029

Jog Center Bldg.
2nd floor, Wakdedwadi,
Old Mumbai – Pune Highway,
Pune 411003

Visit Report

Name & Address of Industry: Tata Projects Limited.
Sr. No. 24, Near Yashada Colony,
Tathwade Pune.

Date of Visit: 05/07/2023

Industry Officials: Shri. Satish Singh
Asst. vice President.

Consent Validity: Applied for consent

Observations :-

i) Visit is carried out for verification of compliance made by industry as per the order passed by Hon'ble NGT dtl. 27/03/2023 in the matter of OA 111/2022 and EA No. 45/2023. During visit following observations are made -

- Industry engaged in mfg. of casting segments found in operation for - 15 No/day.
- Industry has provided three no. of anti-smog guns to reduce dust emissions. Also pipe lines are provided within nearby premises for water sprinkling & operated manually.
- Sensor based automatic operating

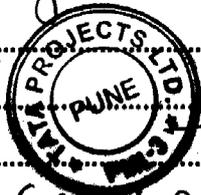
- tyre washing system is provided to remove dirt on the wheels of vehicle
- d) Flood lights position are lowered and angle of the light changed & towards lower side.
- e) Industry has proposed shifting of some casting activity and adjacent open land opposite to Elemanata society and away from is taken on rent basis, presently leveling of land is in process. PM RDA has send letter dtd. 27.03.2023 to YASHADA Pune for said land, it is in process. Also work order dtd. 14.11.22, 21.03.2023 & 21.03.2023 are issued for outsourcing of precast element segment,
- f) Two no. of boom placers are provided for concreting purpose.
- g) During visit road cleaning by washing through tanker is carried out and industry has informed that, this is done on regular basis and dedicated team is monitoring the work.
- h) There are two no. of RMC having six no. of silos and one for silica, located adjacent, RMC are found in operation. There are two no. of dust collector commonly provided at ground level for three silos. Silos are covered by green net at top. Conveyer belts are covered. Silo raw material loading is mechanical and closed manner, only one RMC screening section is open from one side & spill provide cover within one week.

3
Tin sheet covered shed provided to new material storage area, with rotating water sprinkling system. Concrete road within premises is provided.

i) Tin sheet compound wall of approx 25 feet is provided towards Elemenata Society premises only and remaining wall has height 10ft.

j) Industry has informed that major noise generating activities are stopped during night time.

k) Three no. of noise barrier sheet L-Type (3.45 mt having height 4 mt are fixed at segment grinding section. Grinding activity is carried out manually using grinding tools. (2.3 mt (a))



(Shri. Satish Singh)
Asst. vice President

Seema
(Seema Salve)
FO, MPCB, PC

Jadhav
(Sanjana Jadhav)
FO, MPCB, PC

1030 MAHARASHTRA POLLUTION CONTROL BOARD
SUB-REGIONAL OFFICE – PIMPRI CHINCHWAD

20

Ph. 020-25811694
Fax. 020-25811029



Jog Center Bldg.
2nd floor, Wakdewadi,
Old Mumbai – Pune Highway,
Pune 411003

Visit Report

Annexure III

Name & Address of Project :- M/s. Tata projects Ltd., Sr. no. 24, Near Yashada Colony, Tathwade, Pune.
Date of Visit :- 11/08/2023
Project Officials :- Mrs. Deesha Patel , Dy Manager EHS
Consent Validity :- Applied for consent to establish
Observations :-

Visit is carried out for verification of compliances of measures taken by Project Proponent as per the suggestions in previous report submitted dated 23/03/2023 and mentioned in the order dated 27/03/2023 passed by Hon'ble NGT. The observations made during visit are as below,

- 1) During visit, Project activities are found in operation. RMC plants are found in operation.
- 2) Project Proponent has provided three no. of anti-smog guns to reduce dust emissions and also manual water sprinkling system within premises.
- 3) Sensor based automatic operating tyre washing system is provided to remove dirt on the wheels of transport vehicles.
- 4) Flood light position are lowered and angle of the light changed away from society and towards lower side.
- 5) Project Proponent has proposed shifting of some casting activity on adjacent open plot away from Elementa society, presently some segments are shifted on said plot. Also Project proponent has outsourced some precast elements segments vide work order dated 14/11/2022, 21/03/2023 and 21/03/2023.

- 6) Two no. of boom placers are provided for concreting purpose to avoid vehicle transportation at casting area.
- 7) Road cleaning and wetting activity is carried out on regular basis and dedicated manpower is provided to monitor the same.
- 8) Two no. of RMC plants are working within premises are provided with two no. of dust collectors, top of Silos are covered by green net, conveyor belts are covered, Cement & GGBS as raw material loading is carried out in closed system, concrete roads are provided within premises, tin sheet covered shed is provided at mixing section and at aggregates storage area with water sprinkling system.
- 9) Project Proponent has informed that the major noise generating activities have stopped during nighttime, only minor preparatory works are ongoing during nighttime.
- 10) Project Proponent has provided three no. of L- type noise barrier sheet having size 3.45 mt X 2.3 mt having height 4.0 mt. are placed at segment grinding section, where surface grinding activity is carried out manually by using grinding tools.

During visit, continuous Noise Level Monitoring & Ambient Air Quality Monitoring during daytime and nighttime is started within premises of M/s. Elementa Society and M/s. Tata project at the same locations as per the previous report dated 23/03/2023.



Mrs. Deesha Patel
Dy Manager EHS



Sanjana Jadhav
Field Officer, MPCB
Pimpri Chichwad

Ref: PML3-TPL-OTH-Z-LET-0925

Date: 25th September 2023

To,
Maharashtra Pollution Control Board,
 Regional Office-Pune,
 Jog Centre, 3rd Floor, Wakdewadi,
 Old Pune Mumbai Road, Pune 411 003

Project: Pune Metro Line 3 - Megapolis Circle (Hinjewadi) to Civil Court (Shivaji Nagar): Design and Execution of Civil Structural works, including associated Architectural finishes, MEP works, and Track works for elevated Viaduct, Station and Depot on EPC basis of Pune Metro Line-3 Project.

Subject: Response to the show Cause Notice and measures adopted to reduce Noise and dust pollution
Reference:

1. Hon. NGT Order OA No: 111/2022
2. Visit of Board Officials to TPL Casting Yard on 28.02.2023, 07.03.2023 & 14.03.2023
3. Proposal submitted by SRO-Pimpri Chinchwad 210323028 dated 21.03.2023
4. MPCB Letter 2303210032 dated 21.03.2023
5. TPL letter : PML3-TPL-OTH- Z-LET-664 dated 02.06.2023

Dear Sir,

In continuation to TPL's earlier letter at ref (5), find herewith a letter **PMRDA 1213 dated 13.09.2023**, where in PMRDA has recommended to **Yashada** to allot an additional land of **3.02 Ha**, which will be exclusively used for stacking and dispatch of segments. This will substantially reduce the noise (**Annex A**).

Apart from the above, out of total scope of precast elements required for the Metro & Flyover works, Contractor has already completed 55% of pre-cast works so far. Casting of Station Building & Flyover segments amounting to about 20% of the total scope has been outsourced to **M/s Precast India Infrastructures Private Limited, M/s Siddhivinayak Precast Pipes Private Limited & M/s Unique UHPC Infra LLP**.

The casting of remaining segments at the Yashada casting Yard are expected to be completed by September 2024.

With the above additional measures, further to the measures adopted earlier, TPL is hopeful that the observations of MPCB are totally addressed.

This is for information and record of the MPCB.

Thanking You,

For *Tata Projects Limited*


 Maruti Srivastava
 Project Director – **Contractor's Representative**
 Pune Metro Line 03 | TATA Projects Limited
 Encl: as above
 Cc: Mr. Alok Kapoor, PITCMRL, Employer



TATA PROJECTS LIMITED

One Boulevard 2nd 3rd 4th Floor Lake Boulevard Street Powai Mumbai 400 076

Tel + (91 22) 6740 2900 Fax + (91 22) 6740 2960

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Tel +91 40 6623 8801, Fax +91 40 6617 2535 e-mail tpl@tataprojects.com www.tataprojects.com CIN U45203AP1979LC057431



PUNEMETROPOLIS

पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे

नवीन प्रशासकीय इमारत, आकुर्डी रेल्वे स्टेशन जवळ, आकुर्डी, पुणे - ४११०४४

Pune Metropolitan Region Development Authority, Pune

New Administrative Building, Near Akurdi Railway Station, Akurdi, Pune - 411044

Ph No.: 020- 27652934

Email: pune-metroline3@pmrda.gov.in

जा.क्र.EG-2/CY/01.19/प्र.क्र.१६(१)/११३/शाखा-1

दि. १३/०९/२०२३

प्रति,
मा. महासंचालक,
यशदा संस्था,
गणेशखिंड, बाणेर रोड,
पुणे - 411007

विषय : पुणे मेट्रो लाईन-३ प्रकल्प माण-हिंजवडी ते शिवाजीनगर

- मौजे ताथवडे येथील यशदा संस्थेने प्राधिकरणास हस्तांतर केलेल्या १५.६० हेक्टर जागेलगत अतिरिक्त जागा मेट्रो प्रकल्पाचे सवलतकार यांना भाडेतत्वावर देणेबाबत.

संदर्भ : १. मेट्रो प्रकल्प सवलतकारासोबत केलेला सवलत करारनामा दि.२१/०९/२०१९.

२. यशदा व प्राधिकरणाचा झालेला करारनामा दि.०३/१२/२०२०.

३. मे.टाटा प्रोजेक्ट्स लि. यांचे पत्र जा.क्र.PML3-TPL-SPC-LET-001563, दि.२४/०८/२०२३.

४. सवलतकार कंपनीचे पत्र PML3-SPC-Z-LET-001369-A-F दि.२४/०८/२०२३.

महोदय,

उपरोक्त विषयास अनुसरून माण-हिंजवडी ते शिवाजीनगर पुणे मेट्रो लाईन-३ या PPP मेट्रो प्रकल्पासाठी दि.२१/०९/२०१९ रोजी केलेल्या सवलतकारारनाम्यानुसार 'यशदा' संस्थेची स.नं.२४ ताथवडे, ता.मुळशी येथील १५.६० हेक्टर जागा प्राप्त करून तात्पुरत्या ३ वर्षे कालावधीसाठी सवलतकारास हस्तांतर केली आहे.

सवलतकारांना उपरोक्त मूळ जागेव्यतिरिक्त अतिरिक्त जागा उपलब्ध करून देणेचे बंधन प्राधिकरणावर नाही. तथापि, प्रकल्पास गती देण्याच्या दृष्टीने सवलतकाराकडून अतिरिक्त अंदाजित २.४२ हेक्टर जागा सेगमेंट साठवणुकीसाठी व संदर्भ क्र.२ अन्वये कास्टिंग यार्डसाठी देण्यात आलेल्या जागेलगत EHV लाईन असल्याने व सदरील सेगमेंट उचलणे/ठेवण्यासाठी मोठ्या व उंच क्रेनचा वापर करावा लागत असल्याने, EHV लाईन पासून सुरक्षित अंतरावरील (नकाशात दर्शविल्याप्रमाणे) जागोला जोडणारा रस्ता याचे अंदाजित ०.६० हेक्टर क्षेत्र असे एकूण अंदाजित ३.०२ हेक्टर वाढीव क्षेत्राची मागणी केलेली आहे. सदरहू मागणी केलेली अतिरिक्त जागा मेट्रो प्रकल्पाचे घटक बनविणे/stacking करणेसाठी वापरात येणार आहे. सदरहू मागणी केलेली अतिरिक्त जागा हि मेट्रो प्रकल्प विहित वेळेत पूर्ण करून नागरिकांच्या सोयीसाठी उपलब्ध करून देणेच्या दृष्टीने महत्वाची असलेले सदरहू जागा सवलतकारास उपलब्ध करून देणे गरजेचे आहे. त्यासाठी योग्य भाडे आकारणी करून प्रस्तुत अतिरिक्त अंदाजित ३.०२ हेक्टर जागा तात्पुरत्या स्वरूपात ६ ते ९ महिने कालावधीसाठी भाडेतत्वावर वापरणेसाठीचा प्रस्ताव सवलतकार व कंत्राटदार (टाटा प्रोजेक्ट लि) यांनी संदर्भ क्र. ३ व ४ नुसारच्या पत्राद्वारे विनंती केलेली आहे.

सवलत करारनाम्यानुसार आवश्यक कास्टिंग यार्ड च्या जागेबाबतचा यशदा संस्थेने संदर्भ क्र.२ अन्वये प्राधिकरणासोबत सामंजस्य करारनामा केलेला आहे. उपरोक्त मागणी केलेली अतिरिक्त जागा, प्रकल्प शीघ्रतेने पूर्ण करण्याच्या उद्देशाने आवश्यक आहे. त्यासाठी सवलतकार यांनी योग्य तो मोबदला देण्याची तयारी दर्शविली आहे. तरी, उपरोक्त मागणी केलेली ३.०२ हेक्टर जागा यशदा संस्थेने भाडेतत्वावर हस्तांतरित करावी, हि विनंती.

सदर जागा उपलब्ध झाल्याने कामास गती मिळणेस व लवकर काम पूर्ण होण्यास मदत होणार असल्याने, सदर वाढीव अंदाजित ३.०२ हेक्टर जागेचा वाजवी भाडे आकारणी होणेस हि विनंती आहे. जेणेकरून सदरील जागेचे भाडे सवलतकार कंपनी यांचेकडून जमा करून घेण्यात येईल व प्राधिकरणामार्फत ते यशदा संस्थेस अदा करण्याची जबाबदारी प्राधिकरण घेत आहे.

सबब, उपरोक्तप्रमाणे, वाढीव अंदाजित ३.०२ हेक्टर क्षेत्र भाडेतत्वावर प्राधिकरणास उपलब्ध करून देण्यात यावे हे पुनश्च: विनंती. तसेच, सदरील वाढीव क्षेत्रामुळे यशदाच्या प्रस्तावित कामांना कोणतीही बाधा होणार नाही यांचेही काळजी प्राधिकरणामार्फत घेण्यात येईल वा आपल्यामार्फत वाढीव जागेच्याबाबत काही सूचना/आदेश प्राप्त झाल्यास त्यासाठी अंमलबजावणी प्राधिकरणामार्फत करण्यात येईल.

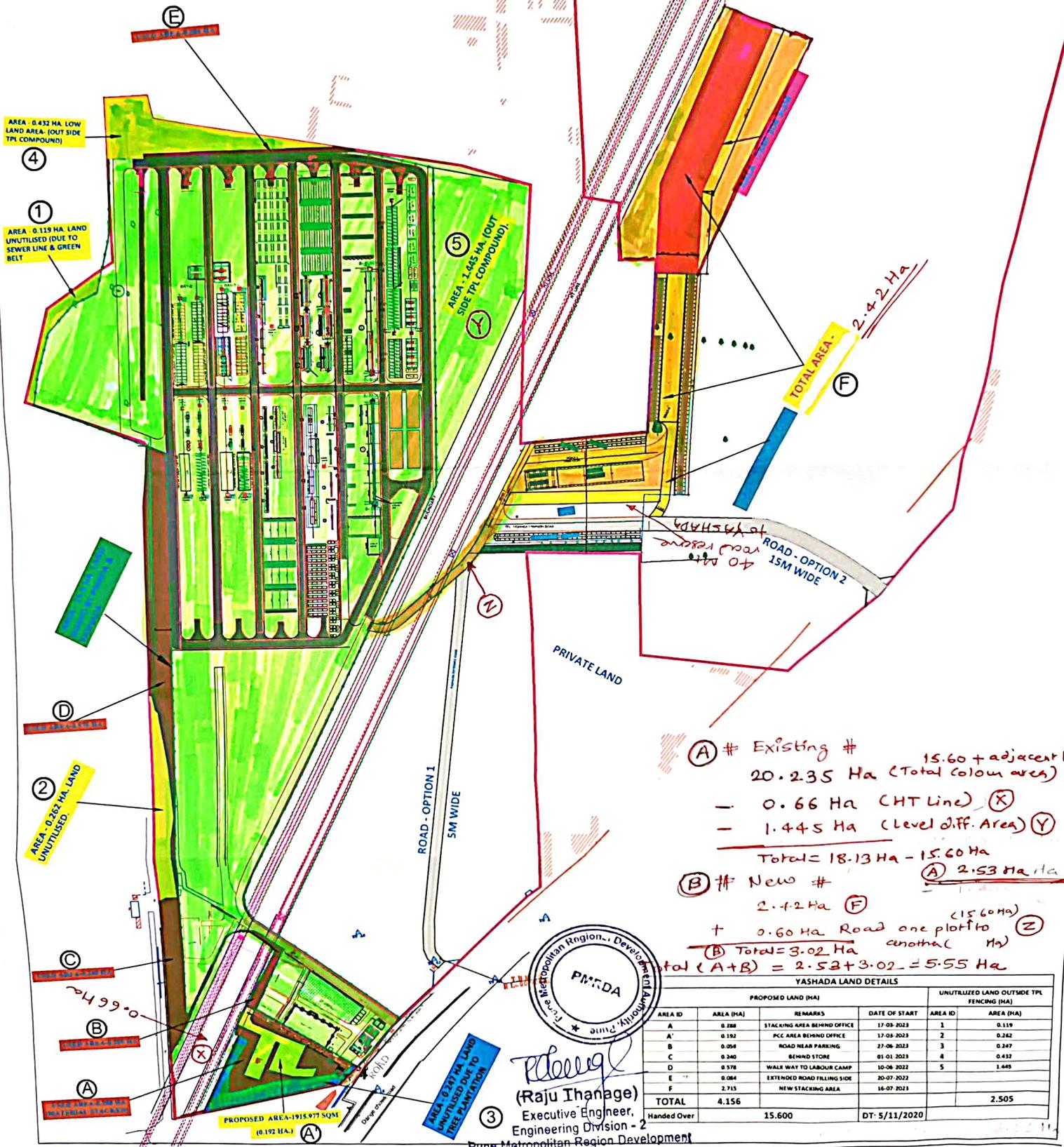
सोबत : जागेचा नकाशा

(राहुल महिवाल)

3.9.23

महानगर आयुक्त,
पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे

- प्रत :
- १) श्री. अलोक कपूर, मुख्य कार्यकारी अधिकारी, पुणे आयटी सिटी मेट्रो रेल लि. यांना माहितीसाठी.
 - २) प्रोजेक्ट डायरेक्टर, मे.टाटा प्रोजेक्ट्स लि. यांना माहितीसाठी.



YASHADA LAND DETAILS

PROPOSED LAND (HA)				UNUTILIZED LAND OUTSIDE TPL FENCING (HA)	
AREA ID	AREA (HA)	REMARKS	DATE OF START	AREA ID	AREA (HA)
A	0.288	STACKING AREA BEHIND OFFICE	17-03-2023	1	0.119
A'	0.192	PCC AREA BEHIND OFFICE	17-03-2023	2	0.262
B	0.058	ROAD NEAR PARKING	27-06-2023	3	0.247
C	0.240	BEHIND STORE	01-01-2023	4	0.432
D	0.578	WALK WAY TO LABOUR CAMP	10-06-2022	5	1.445
E	0.084	EXTENDED ROAD FILLING SIDE	20-07-2022		
F	2.715	NEW STACKING AREA	16-07-2023		
TOTAL	4.156				2.505

Handed Over: 15.600 DT: 5/11/2020